

No. D&SJ/RMP/EC/Computer/2010-
Office of the District and Sessions Judge,
Kinnaur Civil and Sessions Division at Rampur Bushahr, H.P.

Dated; Rampur Bushahr, the 9th September, 2015.

NOTICE.

It is hereby notified that the System generated, information about the cases such as date of hearing, adjournment etc., are being given through SMS through Mobile telephones to the Advocates as well as litigants about their cases pending in Courts. However, in absence of registration of mobile numbers by the Advocates as well as litigants on the CIS 1.0 version being used in Court(s) as an operating System, the vast utility of such SMS services is not being passed on to the Advocates as well as litigants. Therefore, all the Advocates practicing in this Court and the litigants who have pending litigation in this Court and who are likely to file any case in Court, are requested to get their Mobile numbers registered on the CIS 1.0 version of the Court being used in the H.P. Judiciary, so that they can draw the fruits of the SMS services being triggered for their benefits.

Sd/
District and Sessions Judge,
Kinnaur Civil and Sessions
at Rampur Bushahr, H.P.

4033
Endst. No. D&SJ/RMP/EC/Computer/2010- Dated; 9th September, 2015.

Copy forwarded to;

1. The President, Bar Association, Rampur Bushahr, District Shimla, H.P.
2. The System Assistant of this office with a direction to upload the aforesaid notice on the website of this Court.
3. Notice Board of this Court.

Shyam
District and Sessions Judge,
Kinnaur Civil and Sessions
at Rampur Bushahr, H.P.